



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/90/TB/2018
NAME OF THE PETITIONER(S) : TATA BLUESCOPE STEEL LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	V. J. ARUL RAJ	Counsel for Respondent	
2.	Rohan Rajasekaran	Counsel for Petitioner	

ORDER

Counsel for petitioner/operational creditor present. Counsel for respondent present and filed vakalat. The counsel prayed for time to file counter. Time is enlarged at request. Put up on 02.03.2018.


(S VIJAYARAGHAVAN)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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